

**Central Administrative Tribunal
Principal Bench, New Delhi**



**C.P. No. 181/2020
in
O.A. No. 2319/2019**

This the 05th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sheela Vohra, Food & Supply Officer (Ret.) Group 'B'
(Aged about 61 years),
W/o Sh. Ashok Vohra,
R/o WZ-173, G-Block, Gali No. 16
Hari Nagar, New Delhi - 110058

...Petitioner

(By Advocate: Shri M.K. Bhardwaj)

VERSUS

1. Anil Bajal
Lt. Governor of Delhi,
Govt. of NCT of Delhi,
Raj Niwas, Delhi.
2. Vijay Kumar Dev
Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, I.P. Estate, New Delhi.
3. Sh. G.S. Meena,
Commissioner,
Food & Supply Department,
Govt. of NCT of Delhi,
K Block, Vikas Bhawan,
I.P. Estate, New Delhi.

...Respondents

(By Advocate: Ms. Esha Mazumdar)

ORDER (Oral)**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman:**

This contempt case is filed alleging that the respondents did not comply with the order dated 29.02.2020 passed by this Tribunal in OA No. 2319/2019.

2. Today it is reported by the learned counsel for the respondents that all the directions issued in the OA were complied with and the same is not disputed by Sh. M.K. Bhardwaj, learned counsel for the applicant. The contempt case is closed.

**(Mohd. Jamshed)
Member (J)**

**(Justice L. Narasimha Reddy)
Chairman**

/pj/ns/ankit/akshaya/